

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.127

**C.P.(CAA)/73(AHM)2022 in C.A.(CAA)/45(AHM)2022 WITH**  
ITEM No. 128 IA/4(AHM)2023

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

M Pratapray Prints Pvt Ltd  
M Pratapray Fashions Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 27/03/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala and Ms. Anshumi Maloo, Ld.  
Advocates  
For the Respondent : Mr. Liladhar Sharma, Assistant Director for RD NWR

**ORDER**

Due to paucity of time, both matters stand adjourned to 09.05.2023.

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

Rajeev